

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 82 OF 2002

HARI PRASAD CHHAPOLIA (DEAD)

Appellant (s)

VERSUS

UNION OF INDIA, ORISSA

Respondent(s)

(With appln(s) for stay and office report)

Date: 11/12/2007 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s) Mr. Swetaketu Misra, Adv.(Mentioned By)

Mr. V.K. Monga, Adv.

Mr. R.P. Wadhvani, Adv. (Not Present)

For Respondent(s) Mr. B.V. Balram Das, Adv.

UPON hearing counsel the Court made the following
ORDER

List after one week.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master